

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A/MA/RA/CP NO. 839 OF 2005

Applicant/s H.L. Bhasin Respds. 0018 Org

Advocate for Applicant/s Sri Harbansh Pd. Pandey Advocate for Respondent/s Sri S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 14
OA is admitted on 05/11/08 This OA filed after service of Petition copy on Standing Counsel for Respt. No 1 to 4 Memo of Appearance filed by Standing Counsel Sri S. Singh for Respt. No 1 to 4 Counter affidavit filed by Respt. with MA 4477/08 on the delay MA 4478/08 to take on record MA 4479/08 to dismiss the OA is pending Rejoinder Statement filed by Applicant after service on opposite party Affidavit filed by Respt. with MA 2201/06 to summon the service Book Affidavit filed on behalf of Respt. with MA 1733/07 to accept a part of record MA 1734/07 to dismiss the OA is pending. Submitted R 25/11/09 SOS X 28/10/09 DRF Gm 28/11/09	28/11/08. None present on behalf of the applicant. Sri H.L. Singh is present on behalf of respondent. Admittedly, applicant has filed representation in the year 2004-05. Learned Counsel for respondents is unable to state what was the fate of representation of the applicant. An affidavit has been filed on behalf of respondents enclosing the judgment of Apex Court dt 23/11/06 (Annexure-I to the affidavit). In view of the above ^{it appears that} the applicant has lost interest in the matter. OA is accordingly dismissed for non-prosecution. No cost. (Justice A.K. Verma) M(J)	

Contd. On Sheet No.